

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 86**

**TO BE ANSWERED ON WEDNESDAY, 18<sup>th</sup> JULY, 2018**

**Electoral Malpractices**

**86. SHRI SUMAN BALKA:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Election Commission has launched any mobile app for exposing electoral malpractices in Karnataka Assembly elections recently;
- (b) if so, the details of the complaints received on such malpractices;
- (c) whether the Election Commission has plans to introduce this app in the coming Lok Sabha and State Assembly elections;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS  
(SHRI P.P.CHAUDHARY)**

(a) to (e) : The information is being collected and will be laid on the Table of the House.

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